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- (a) Annual Report and Acof the Bridge and counts Roof (India) Company Limited, Calcutta, for the year 1979-80, towith the Auditors' gether Report on the Accounts and the comof Comptroller ments the Auditor General of India thereon. j
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-3410/82].
- (ii) (a) Annual Report and Accounts of the Biecoo Lawrie Limited, Calcutta, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-3412/82].
- (iii) (a) Seventy-third Annual Report and Accounts of the Indo-Burma Petroleum Company Ltd., Calcutta, for the year 1980-81, together with Auditors' the Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-3411/82].
- (2) Statements (in English Hindi) giving reasons for the delay in laying the paper mentioned at (1)(i) to (iii) above. [Placed in Library. See No. LT-3412/82].

# eport and Accounts, (1988-81) of the Oil and Natural Gas Commission and related paper.

SHRI P. SHIV SHANKAR: Sir, I Iso beg to lay on the Table a copy ach (in English and Hindi) of the illowing papers, under sub-section S) of section 23 read with sub-section

(4) of section 22 of the Oil and Natural Gas Commission Act, 1959:

on the Table

- (i) Twenty-second Annual Report and Accounts of the Oil and Natural Gas Commission for the year 1980'-81, together with the Audit Report on the Accounts.
- (ii) Review by Government the working of the Commission.

[Placed in Library. See No. LT-3324/82 for (i) and (ii)].

- I. Report and Accounts (19«0-81) of the **Central Institute of Plastics Engineering and Tools, Madras** and related papers.
  - II. Statement giving reasons for not laying the Annual Report (1980-81) of the Bridge and Roof Company (India) Limited, Calcutta within the stipulated period

SHRI P. SHIV SHANKAR: Sir, I also beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers:
  - Thirteenth Annual Report and Accounts of the Central Inof Plastics stitute Engineering and Tools, Madras, for the year 1980-81, and the Auditors' Report on the Accounts, together with a Review by Government on the working of the Institute.
  - (ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT-3413/82 for (i) and (ii)].

II. A statement (in English and Hindi) giving reasons for not laying the Annual Report of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1980-81, within the stipulated period. [Placed in Library. See No. LT-3414/82].

## Companies (Acceptance of Deposits) **Amendment Rules, 1982**

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE

COMPANY AND **AFFAIRS** (SHRI A. A. RAHIM): Sir, I beg to lay on the Table, under sub-section (3) of section 642 of the Companies Act, 1956, a copy (in English and Hindi) of the Ministry of Law, Justice and Affairs (Department Company of Company Affairs) Notification G.S.R. No. 44, dated the 16th January, 1982, publishing the Companies (Acceptance of Deposits) Amendment Rules, 1982. [Placed in Library. See No. LT-3325/82].

# Report and Accounts Smith Stanistreet Limited, Calcutta papers. (1980-81) of the Pharmaceuticals and related

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): Sir, I beg to lay on the Table:

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
- (a) Third Annual Report and Accounts of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1980-81, together with the Auditors' Report on-the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.
- (ii) A statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (i) (a) above.

[Placed in Library. See No. LT-3397/82 for (i) and (ii)].

- I. Statement giving reasons for not laying the Report (1980-81) of the Hindustan Antibiotics Limited and Government's review thereon within the stipulated period.
- n. Statement giving reasons for not laying the Report (1980-81) of

#### the Indian Drugs and Pharmaceuticals Limited and Government's review thereon, within the stipulated period.

SHRI DALBIR SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Statement giving reasons for not laying the Annual Report of the Hindustan Antibiotics Limited, for the year 1980-81 and Government's Review thereon within the stipulated period. [Placed in Library. See No. LT-3396/82].
- (ii) Statement giving reasons for not laying the Annual Report of the Indian Drugs and Pharmaceuticals Limited, for the year 1980-81. and Government's Review thereon, within the stipulated period. [Placed in Library. See No. LT-3395/82].

## BE. PRIVILEGE MOTION AGAINST SHRI HARSH DEV MALAVIYA, EDITOR, BISWIN SAW.

MR. DEPUTY CHAIRMAN: Now, Special Mentions.

SHRI NARASINGHA PRASAD MANDA .(Orissa): Sir I have **a** subnission to make.

(व्यवधान) वन्द्र झा (विहार) : मेरा प्वाइंट आफ आर्डर है। मैं रूल की किताब लेकर खड़ा हुआ हूं।

# श्री उपसमापतिः मैं किस का प्वाइंट श्राफ श्राडंर सुन्। श्राप सब बैठ जाईये

Please take vour seat, Mr. Bhattacharya. You gave notice of a Special Mention on that subject. I did not allow you because I had earlier allowed Shrimati Hamida Habibullah on the same subject. I am going to call her. You cannot complain because I got her notice earlier and so I allowed her on that subject. You cannot be allowed.

MR. DEPUTY CHAIRMAN: When a Special Mention has not been